

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No.262 of 2014 in
DFR-1552 of 2014**

Dated: 11th July, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

Welspun Maxsteel Limited Appellant (s)
Gail India Ltd. & Anr. Versus ... Respondent (s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Ms. Ranjana Roy Gawai (Caveator/R-1)
Mr. Shailesh Suman for GAIL
Ms. Sonali Malhotra for PNGRB

ORDER

Ms. Ranjana Roy Gawai, Caveator undertakes notice on behalf of GAIL with regard to application for condonation of delay.

Post the matter on **18.07.2014 at 2.30 p.m.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

pr/vg

